

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.338
CAA-113(ND)/2022

IN THE MATTER OF:

Gulati Infratech Pvt Ltd. AND Gulati Luxury Hotels Pvt Ltd. **APPLICANT**

SECTION

U/s 230-232

Order delivered on 26.04.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Amit Goel & Adv. Deepali Mittal
For the RD : Adv. Shankari Mishra for RD
For the OL : Ms. Hemlata Rawat Counsel for OL

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 10.07.2023.

Sd/-
(Court Officer)